

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/77/KOB/2024 IN IA(C/ACT)/91/KOB/2022 in CP/34/KOB/2020
SECTION	SECTION 288 (1) C/ACT
NAME OF PARTIES	ADV. NAJEEB TP (COMPANY LIQUIDATOR) IN THE MATTER OF M/s. VENAD FOOD PROCESSING AND EXPORTS PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	NAJEEB TP (COMPANY LIQUIDATOR).
RESPONDENTS ADVOCATE/ PROFESSIONAL	

02 May 2024

O R D E R

IA(C/ACT)/77/KOB/2024 IN IA(C/ACT)/91/KOB/2022 in CP/34/KOB/2020

This is an IA bearing No. 77/KOB/2024 filed by the Company Liquidator under Section 288(1) of the Companies Act, 2013 with respect to Progress report of winding up of the Company for the period from 01.01.2024 to 31.03.2024.

Learned Company Liquidator, Mr. Najeeb T P appears through virtual mode.

The said Quarterly report filed by the Company Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(C/ACT)/77/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**